

**GOVERNMENT OF INDIA
LAW AND JUSTICE
LOK SABHA**

UNSTARRED QUESTION NO:1494
ANSWERED ON:21.07.2014
NEW COURTS IN ANDHRA PRADESH
Thota Shri Narasimham

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether the Government proposes to set up more judicial courts in the State of Andhra Pradesh;
- (b) if so, the details thereof and if not, the reasons therefore;
- (c) the number of courts functioning at present in the State of Andhra Pradesh, along with the details of vacant posts in such courts, post-wise; and
- (d) the steps taken by the Government to fill up these vacancies?

Answer

MINISTER OF LAW S JUSTICE AND COMMUNICATIONS & INFORMATION TECHNOLOGY (SHRI RAVI SHANKAR PRASAD)

(a) to (d): The matter regarding setting up of Judicial Courts in the States and filling up of vacant posts in such courts falls within the domain of the State Governments and High Courts concerned. Central Government has been pursuing the State Governments and High Courts to set up additional Courts and fill up the existing vacancies. As per information made available by Andhra Pradesh High Court, a statement giving details of the District and Subordinate Courts and sanctioned / working strength of the Judges / Judicial Officers in the State of Andhra Pradesh as on 31 03 2014 is annexed.